MOST IMMEDIATE
BY FAX

No.C.30013/69/2016--Ad.IV
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise and Customs

HUDCO Vishala Buliding, Bhikaji Cama Place,
New Delhi, dated the 20 December, 2016.

To

All Chief Commissioners/Commissioners under CBEC.
All Directors General under CBEC.

Subject: Implementation and Monitoring of Bio-metric attendance of employees to ensure punctuality in field formations of CBEC.

Sir,

I am directed to say that status of implementation of Biometric Attendance System (BAS) in field formations under CBEC is as follows:

(i) No. of offices where BAS is implemented - 6
(ii) No. of offices where BAS partially implemented - 32
(iii) No. of offices where BAS is not implemented - 16

2. Chairman, CBEC has desired that implementation of Bio-metric attendance should be ensured in all field formations of CBEC by 31st March, 2017. A copy of analysis of status of implementation of Bio-metric attendance in respect of field formations is enclosed. It is requested that Bio-metric Attendance System should be implemented by 31.03.2017.

3. It is also requested that where BAS has been implemented, controlling offices should analyse the monthly BAS report and take necessary corrective action, including deduction of leave/salary strictly as per existing DoPT’s instructions.

4. Status report of implementation and monitoring of BAS be submitted through DGHRD/Director(Coord.) by 3rd Monday of the month.

Yours faithfully,

(B.Ginkhan Mang)
Under Secretary to the Govt. of India

Encl: As above.

Copy for information to:
1. ADG(HRM), DGHRD, Rajendra Place, New Delhi-110 008.
2. Sh. Sanjeev Kumar Singh, Jt.Director (HRM), DGHRD, CBEC, Rajendra Place, New Delhi – 110008.
3. Commissioner (Coord.), CBEC, New Delhi.
4. Web Master, DG Systems & Data Management, for uploading the letter on CBEC webpage

(B.Ginkhan Mang)
Under Secretary to the Govt. of India
### Analysis of status of implementation of Biometric attendance in field formations under CBEC

<table>
<thead>
<tr>
<th>No. of Offices where BAMS has been implemented</th>
<th>6</th>
</tr>
</thead>
<tbody>
<tr>
<td>No. of Offices where BAMS has been partially implemented</td>
<td>32</td>
</tr>
<tr>
<td>No. of Offices where BAMS has not been implemented</td>
<td>16</td>
</tr>
</tbody>
</table>

<table>
<thead>
<tr>
<th>S.No</th>
<th>Name of Zone</th>
<th>Status of Mapping of Officers</th>
<th>Biometric Machines Installed</th>
<th>Status of Biometric Implementation</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Chief Commissioner (Preventive) Delhi zone</td>
<td>BAMS has been implemented</td>
<td>Implemented</td>
<td></td>
</tr>
<tr>
<td>2</td>
<td>Directorate General of Performance Management</td>
<td>Fully implemented</td>
<td>Implemented</td>
<td></td>
</tr>
<tr>
<td>3</td>
<td>Directorate General of Export Promotion</td>
<td>Implemented</td>
<td>Implemented</td>
<td></td>
</tr>
<tr>
<td>4</td>
<td>Directorate General of Systems &amp; Data Management</td>
<td>Implemented</td>
<td>Implemented</td>
<td></td>
</tr>
<tr>
<td>5</td>
<td>Directorate of Logistics</td>
<td>Implemented</td>
<td>Implemented</td>
<td></td>
</tr>
<tr>
<td>6</td>
<td>Directorate of Legal Affairs</td>
<td>All officers have been mapped and</td>
<td>Implemented</td>
<td></td>
</tr>
</tbody>
</table>